

सर्वथा निष्फल हो जाता है। अधिनियम निरन्देह एक अर्द्धमना अद्युपाय है और उसके यथावत अनुपालन के अभाव का यही कारण है।

**Declaration of Marmagao-Ponda-Anmode and Panjim-Ponda-Anmode Roads as National Highways**

7475. **Shri Sequeira:**  
**Shri Kameshwar Singh:**

Will the Minister of Transport and Shipping be pleased to state:

(a) whether a proposal to declare Marmagao-Ponda-Anmode and Panjim-Ponda-Anmode roads as National Highways is pending with Government;

(b) if so, for how long; and

(c) the action Government propose to take in the matter?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan): (a) and (b). A proposal to declare Panjim-Ponda-Anmode road as a National Highway, along with several other roads, has been under consideration with the Government of India for some time. Recently, a proposal to declare Marmagao-Ponda-Anmode road as a National Highway has been received from the Goa Administration and is under consideration.

(c) The Goa Administration has been asked to supply some essential technical data in respect of the road proposed by them to be declared as a National Highway. On receipt of this information and of similar information in respect of other roads in the country, which are being considered for inclusion in the National Highway System, the proposals will be technically examined in detail. A decision on all the proposals will, however, depend on the financial resources available after the Fourth Plan allocations are finalised and on the relative importance of the various roads competing for inclusion in

the new additions to the National Highway System.

**Vishakhapatnam Port**

7476. **Shri Parthasarathy:** Will the Minister of Transport and Shipping be pleased to state:

(a) whether there exists Master Plan to expand and redesign the Vishakhapatnam Port to handle additional cargo and facilitate ingress and egress of large ships; and

(b) if so, the schemes being taken up for completion?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). The Vishakhapatnam Port Trust have drawn up a Master Plan for the future development of the port which envisages the ultimate provision of sixty-two berths, one large dry dock, three lighter wharves, three turning basins, a fisheries harbour and a second ship channel. The plan does not involve the redesigning of the Port as the improvements and works already carried out and proposed to be carried out form part of the Master Plan. As part of the Master Plan, it is proposed to provide during the Fourth Plan period three continuous quay berths and ancillary facilities, a new railway yards, road and rail bridges, warehousing facilities, additional floating craft and equipment, improvements to existing entrance channel for navigation of large ships and a second turning basin in the northern arm of the harbour.

**Indian Veterinary Research Institute, Izatnagar**

7477. **Shri R. Barua:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some Research Assistants of the Indian Veterinary Research Institute, Izatnagar (U.P.) were granted Selection Grade in March, 1964 on an *ad-hoc* basis with retrospective effect;